

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 3720  
TO BE ANSWERED ON 22<sup>ND</sup> DECEMBER, 2015

FUNCTIONING OF GODOWNS

3720. SHRIMATI BUTTA RENUKA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether several godowns of Food Corporation of India in Andhra Pradesh are not functioning properly;
- (b) if so the details thereof and the reasons therefor; and
- (c) the steps taken to make these godowns functional?

A N S W E R  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

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(a) to (c): No, Madam. All godowns of Food Corporation of India in Andhra Pradesh are functioning properly. However, there are no operations in the godowns of two depots, namely FSD Perur of East Godavari district and FSD Chittore of Nellore district, due to less/no procurement by FCI since Andhra Pradesh has become Decentralized Procuring (DCP) state. FCI has sufficient storage capacity for foodgrains in these two districts besides the above two depots.

To make the godowns of the above two depots operational, they have been offered to Andhra Pradesh Civil Supplies Corporation for storing its procured stocks.

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